

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 29.11.2019 (FRIDAY)**

**COURT III**  
**10:30 AM**

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1376 of 2019	Arun Gupta, Liquidator LML Ltd. Vs. --	Abhishek Aggarwal	
2.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors.	Charu Bansal	Radhika Gautam
3.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	
4.	Comp. App. (AT) No. 346 of 2019	Rahat Gupta Vs. Sandhya Gupta & Ors.	Ashish Chauhan	Abhinav Goyal
5.	Comp. App. (AT) No. 347 of 2019	The Mysore Stoneware Pipes and Potteries Ltd. Vs. R.P. Trivikram & Ors.	D. Abhinav Rao	
6.	Competition. App (AT) No. 107 of 2019	Asia Fab Tec Ltd. Vs. Competition Commission of India & Anr.	R. Satish Kumar	
7.	Competition. App (AT) No. 108 of 2019	BTP Structural India Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	Rishav Banerjee
9.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta

After the above or 02:00 PM, whichever is earlier.

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 104 of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt Ltd & Ors.	Aaditya A.Pande	Saurabh Kalia- R1&7

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	Suresh Kumar,C.P.
2.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Kalia	Rohan Jaitley- R5,6,7& 10
3.	Comp. App. (AT) No. 241 of 2019	Mahesh Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Gupta	Saurav Kalia R-3
4.	Comp. App. (AT) No. 242 of 2019	Ashok Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Vivek Malik	P. Aggarwal-R2 Pallav Pandey- R5,6,7,10
5.	Comp. App. (AT) No. 267 of 2019	Rajiv Kapur. Vs. The Registrar of Companies & Ors.	Angad Mehta	

**For Hearing (Part Heard)**

6.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP) <b>With</b>	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
7.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP) <b>With</b>	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
8.	Comp. App.(AT) (Ins)No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. <b>With</b>	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)

9.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. <b>With</b>	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
10.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. <b>With</b>	Amit Agarwal	Neha Naik (R1)
11.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)

**For Hearing**

12.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. <b>With</b>	Arvind Kumar	Pooja Saigal Aksahay Gupta
13.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
14.	Comp. App. (AT) No. 139 of 2019	S.P. Contract Pvt Ltd. & Ors. Vs. Dinker Dogra & Anr. <b>With</b>	Manjit Singh	Kaustubh Shukla (R1)
15.	Comp. App. (AT) No. 142 of 2019 & I.A. No. 1970 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	Sarojanand Jha, Palash, Bipin K. Dwivedi
16.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. <b>with</b>	Swapnil Gupta	Saurabh Jain
17.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors. <b>With</b>	M.L. Sharma	Saurabh Jain
18.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha-R2

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By Order  
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Registrar (I/C)